

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-1091(ND)2018

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.12.2018.

NAME OF THE COMPANY: M/s. Pro Sportify Pvt. Ltd. V/s. M/s. Vivid IT Solutions Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner: Ms. Mudrika Bansal, Advocate

For the Respondent: Mr. Akash Singhal, IRP with Mr. Sandeep Goel
Ms. Ishita Srivastava with Ms. Nitu, Advocates for IRP

ORDER

CA 811/2018 has been filed under Section 92 & 93 of the Code. Notice be effected on the Ex-Directors of the Corporate Debtor returnable on 12th December, 2018. Dasti.



(Deepa Krishan)
Member (T)



(Ina Malhotra)
Member (J)